

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MABSOOT BUILDHOMES INDIA PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY
AT NOIDA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Mabsoot Buildhomes India Private Limited; PAN: AAICM7162Q CIN : U70109DL2013PTC25469 1
2.	Address of the registered office	Property No 63, Top Floor, Bharat Nagar, New Friends Colony, Delhi - 110065
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Supertech North Eye Plot No. GH-1, Sector 74, Noida - 201307
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing – cirp.mbipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing – cirp.mbipl@gmail.com
10.	Last date for receipt of expression of interest	20 March 2024
11.	Date of issue of provisional list of prospective resolution applicants	22 March 2024
12.	Last date for submission of objections to provisional list	27 March 2024
13.	Date of issue of final list of prospective resolution applicants	06 April 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11 April 2024
15.	Last date for submission of resolution plans	11 May 2024
16.	Process email id to submit EOI	cirp.mbipl@gmail.com

*As per the best available information received from the suspended Board of Directors.

Note – 1. This Form G is an extension of the original Form G issued on 07 July 2023, pursuant to which the last date for submission of EoI, after multiple extensions was kept as 26 February 2024. The last date for submission of EoI is now further being extended from 26 February 2024 to 20 March 2024.

2. The abovementioned timelines are subject to the approval of the Hon'ble NCLT for extension of the period of time beyond 27 January 2024.



Ajit

Ajit Gyanchand Jain
 IBBI Registration No. IBBI/PA-001/IP-P00368/2017-18/10625
 IBBI Registered Address: 204, Wall Street – 1,
 Near Gujarat College, Ellis Bridge, Ahmedabad – 380006
 For Mabsoot Buildhomes India Private Limited
 AFA valid up to 10 October 2024
 Date: 26 February 2024
 Place: Ahmedabad